

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub:- Regarding nomination of all Judicial Officers of the cadre of Civil Judge (Jr. Div.) for **Online CIS Hands-on Training Programme**.

Sir/Madam,

In view of the request made by the Director, Judicial Academy Jharkhand, Ranchi on the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Judicial officers of the **cadre of Civil Judge (Jr. Div.) for Online CIS Hands-on Training Programme** scheduled to be held on **2nd December, 2023** from **4:35 P.M. to 5:35 P.M.**

The protocol of connectivity in the said training is given below as mentioned :-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 4:45 P.M. Beyond this time, login would not be allowed.
- (iii) For CIS Hands-on Training Programme, officers shall login through their laptop in their respective court rooms while opening CIS page on their monitor on dais.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

Link for the training will be sent to the concerned Principal District & Sessions Judge and Judicial Commissioner, Ranchi later on.

You are, therefore, requested to direct the nominated officers posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

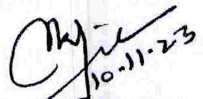
Yours sincerely,

Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 4153 /Apptt.

Dated, Ranchi, the 10/11/2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1273/JAJ dated 23.09.2023/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)